

(2) (19)
CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP. No. 205 of 1997
in
OA. No. 428 of 1992

New Delhi, this 24th day of September, 1997.

HON'BLE DR JOSE P. VERGHESE, VICE CHAIRMAN (J)
HON'BLE MR K. MUTHUKUMAR, MEMBER (A)

Sheikh Abdul Alim
S/o Shri Abdul Zabbar
R/o 16/Z Sarai Kale Khan
Nizamuddin East
NEW DELHI-13

... PETITIONER

By Advocate: Shri R. R. Rai, proxy
counsel for Shri B. S. Mainee.

versus

1. Shri S. P. Mehta
General Manager
Northern Railway
Baroda House
NEW DELHI.
2. Shri K. R. Mehra
Chief Administrative Officer
(Construction)
Northern Railway
Kashmere Gate
DELHI.
3. Shri Mukesh Garg
Deputy Chief Engineer (Construction)
Formerly Sr. Civil Engineer
Northern Railway
Tilak Bridge
NEW DELHI. ... Respondents

By Advocate: Shri B. S. Jain

O R D E R (ORAL)

Dr Jose P. Verghese, VC (J)

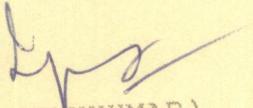
The counsel appearing for the petitioner
states that the relief sought has already been

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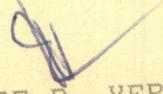
(20)

2.

granted. In view of this, this CP is disposed of
as not pressed. Notice discharged.


(K. MUTHUKUMAR)

MEMBER(A)


(DR JOSE P. VERGHESE)

VICE CHAIRMAN(J)